

notice. It must be reported to the House that the culprits have been punished.

[Translation]

SHRI RAM VILAS PASWAN: Mr. Deputy Speaker, Sir, I had raised this issue here on the 22nd and a direction was given by the Chair that it would direct the Government to find out the facts. I had raised the incident that took place in Karnataka in which six persons were killed. This incident happened on the 11th and the incident of Delhi took place on the 15th and today it is 27th. We are sitting in Parliament. I would like to submit that we repeatedly raise the issues in the House but the Government pays no attention to them. The issues are so grave, as six persons were murdered and food is not being provided to the students in J.N.U and the Government is keeping mum. Is it not a matter of shame for the Government? Can Shri Kurien assure the House that Government will make a statement on this issue?

[English]

It is your joint responsibility. You are on the side of the Government. Can you assure the House that Government will make a statement on this issue.

(Interruptions)

SHRI CHANDRA JEET YADAV(Azamgarh): we demand a statement on this issue. (Interruptions)

SHRI RAM VILAS PASWAN: We are not pressing it for today. But I would like to know whether the Government will assure us on this. the parliamentary Affairs Minister should be here; the Leader of the House should be here. Any Minister who can assure the House should be here. But only two Ministers are sitting here-one is Prof. Kurien and the other one is Shrimati Vyas. (Interruptions)

SHRI P.C. THOMAS (Muvattupuzha): they are capable enough.

SHRI RAM VILAS PASWAN: If you are capable, can you assure the House that the Home Minister will make a statement. (Interruptions)

PROF. P.J. KURIEN: I would like to humbly submit that the Leader of the House and other Ministers were here till the Zero Hour was over. But in your wisdom, you kindly allowed this issue to be raised after the papers were laid. Therefore, the Home Minister of any other Minister could not foresee that you were going to allow it after the regular business started. After the regular business started, the Leader of the House and other Minister left the House. However, I welcome the suggestions made by the hon. Members requesting for a statement to be made by the hon. Home Minister. It will be conveyed to the Home Minister and I will request him to make a statement as early as possible.

MR. DEPUTY-SPEAKER: Now Shri Arunachalam to make a statement.

13.28 hrs

#### STATEMENT BY MINISTER

Correcting Reply to S. No. 6 dated 20th November, 1991. *Re Allotment of Plots in Rohini*

[English]

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM):

In the statement referred to in reply to part (c) of the Lok Sabha Starred Question No. 6 regarding allotment of plots in Rohini replied on 20.11.91, rates mentioned in respect of LIG category of plot of 32 sq.m. and 48 sq.m. for 1989 (V Draw) the figures:

"273 may be read as: "330

MR DEPUTY-SPEAKER: Now the House stands adjourned for lunch to re-assemble at 2.30 p.m.

14.28.hrs

*The Lok Sabha then adjourned for Lunch till thirty minutes past fourteen of the Clock.*

*The Lok Sabha Re-assembled after Lunch at Thirty-Four Minutes Past Fourteen of the Clock*

[MR. DEPUTY SPEAKER *in the Chair*]

**MATTERS UNDER RULE 377**

- (I) **Need to provide more Central assistance to Madhya Pradesh for drought relief operations in the eastern district of State**

[*Translation*]

SHRI MOHANLAL JHIKRAM (Mandla): Mr. Deputy Speaker, Sir, most of the districts in the eastern region of Madhya Pradesh and particularly Mandla district is at present facing acute drought. In the beginning of this year, the estimated production of Kharif crop was good but at the time of ripening of the crop, it got dried up for want of rains and means of irrigation. Since it did not rain at the last moment, the Rabi crop too has been affected. In the situation of drought, neither the farmers were able to till the land nor sow the seeds. In this way, several districts including Mandla and Siwani had come under drought due to which thousands of residents of these areas are migrating to Jabalpur, Banda and Bhandra districts in search of work.

Therefore, I would request the Central Government to provide more assistance to Madhya Pradesh for undertaking drought relief operations in the drought hit districts of the State.

- (II) **Need to finalise appropriate scheme for raising palm oil plantation on large scale in Little Andaman and other Islands of Andaman and Nicobar Islands**

[*English*]

SHRI MANORANJAN BHAKTA (Andaman-Nicobar Islands): The country is facing tremendous economic crisis for want of adequate foreign exchange reserves. The Government is however forced to import certain essential commodities like edible oil, by burdening the national exchequer. Time and again the Union Government spell out the need to increase oil seed production for meeting domestic edible oil requirement. Fortunately the Andaman and Nicobar Islands can contribute substantially by producing palm oil which can reduce the import bill. Though the programme for raising palm oil plantation in Andaman was taken up long before, only 1600 hectares of land is covered under palm oil plantation and producing the oil so far. The health and the growth of the plantation is better than Malaysia, the prime palm oil growing country.

The Little Andaman and the other Islands of Andaman and Nicobar Islands having a tremendous potential of raising at least 20,000 hectares of palm oil plantation by which not only we will be saving substantial quantity import of palm oil from abroad but shall be able to generate a substantial employment potential in the Islands. The present 1600 hectare plantation is economically not viable.

I urge upon the Government to finalise the appropriate scheme for raising palm oil plantation in this area.

- (III) **Need to check the fish epidemic in Kerala**

PROF. K.V. THOMAS (Ernakulam): The fish epidemic in Kerala is going unabated. Even though the cause of the disease is